INVITATION FOR EMPANELMENT AS ASSISTANT EDITORS

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Applications are hereby invited from Advocates having a minimum of two years' standing at the Bar Council (reckoned from the date of enrolment) for empanelment as Assistant Editors for the purpose of preparing headnotes of reportable judgments of the Hon'ble High Court of Delhi, for publication on the e-DHCR Portal. The total number of positions proposed to be filled is **thirty six (36).** The honorarium payable to empanelled Advocates shall be ₹1,000 per judgment, subject to the submission and due verification of a minimum of fifteen head-notes.

The selection of Advocates for empanelment shall be conducted in two stages. **Stage I** shall comprise a written examination, wherein the applicants will be required to prepare a head-note of one judgment out of four judgments provided to them. Candidates who qualify the written examination shall be shortlisted for **Stage II**, which shall consist of a personal interview. Upon successful completion of both stages, the selected candidates shall be issued offer letters for engagement as *Assistant Editors*.

It is clarified that empanelment as *Assistant Editor* shall be for the period of 2 years from the date of appointment. The empanelment shall be treated as a voluntary engagement, and they shall render services at the pleasure of the Hon'ble Committee for implementation of the e-DHCR Project. The empanelled Assistant Editors shall be required to prepare and submit the headnotes within **seven (07) days** from the date of allocation of judgments by their respective Senior Editors.

Advocates desirous of being considered for empanelment may submit their detailed Curriculum Vitae (CV), along with a brief statement of purpose, to the following email address on or before 15th June, 2025: <u>dhcilrbranch@gmail.com</u>

Note: - The date, time and venue of the exam and interview shall be communicated after registration.

(Parveen Kumar Uppal) Registrar (e-DHCR Secretariat) 17.05.2025